F. No. J-11/2/2018-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 5<sup>th</sup> November, 2019

## ORDER

The President is pleased to accept the resignations of following Advocates who figure as Panel Counsel, as mentioned under column-III in table 'A' below, with effect from the date of this order, consequently, their names occurring in this Department's Orders as mentioned under column-IV in table 'A', stand deleted:

## Table 'A'

SI. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of the concerned order	Date of acceptance of resignation (w.e.f.)
	II	111	IV	V
1.	Ms. Amrita Shrivastava		J-11015/8/2018-Judicial dated 26.06.2018	Date of this order
2.			J-11017/7/2018-Judicial dated 20.03.2018	-do-
		for High Court of Gujarat	36(8)/2015-Judl. dated 06.04.2015 read with No. J-11017/6/2018-Judicial dated 09.04.2018	-do-
4.	Carrier Control of the Control of th	Addl. Central Govt. Standing Counsel for CAT, Ahmedabad Bench	-do-	-do-

Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

## Copy for information to:

- 1. PS to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Afffairs.
- 2. Incharge, Branch Secretariat at Bengaluru.
- 3. The Asst. SGIs for the High Court of Gujarat and the High Court of Jharkhand.
- 4. All the four Advocates as mentioned in table 'A' above.
- 5. To be uploaded on website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
- 6. Hindi Section, Department of Legal Affairs, for translation of this order.
- 7. Guard File with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial) Tel. 011-23384945

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